Central Administrative Tribunal Patna Bench, Patna. Patna. [Circuit Court at Ranchi]

OA 51/00058/2016

Date of Order: - 24.10.2018

CORAM

Hon'le Shri K.N. Shrivastava, Member A)
Hon'ble J. V. Bhairavia, Member [J]

Ram Naresh yadav, aged 24 years s/o shri Basudeo yadav, by occupation –Unemployed HH, Resident of New B.C.C.L. Colony, Dugda Quarter No. M-/32/3. Post +P.S. Dugda, District- Bokaro, Sate: Jharkhand, Pin-828404.

....Applicant

By Advocate: None

Vs.

1. Union of India to be represented through its Secretary to the Government of India, Ministry of Personnel, Public Grievances and Pension, Department of Personnel and Training North Block, New Delhi-110001 and two others.

..... Respondents.

By Advocate: Shri H.K. Mehta

ORDER (oral)

Per K.N. Shrivastava, M [A]:
Learned counsel for respondents is present. It is noted that on earlier last two occasions i.e on 11.01.2018 and 15.02.2018, no one was present on behalf of applicant. Even on earlier occasions i.e is on 24.06.201624.10.2016, 16.01.2017, 06.07.2017 and 15.09.2017 there was none present for the applicant. This indicates that the applicant has lost interest in pursuing this matter. Accordingly, this O.A is dismissed for want of prosecution and with dismissal of the O.A. all the ancillary application also stands disposed of.

(J. V. Bhairava) Member [J] mks (K.N. Shrivastava) Member A